NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/111/2016

NAME OF THE PETITIONER(S)

: B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S)

: Adarsh Estates Private Limited & 5 others

UNDER SECTION

: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TK BHASKAR

PRIYADARSHINI.N SHWETHA VASUDEVAN

Councel Lu

R1- R4

T. v. I. Sai Vila

ORDER

Counsel for petitioner present. Counsel for R1 to R4 present. Counsel for petitioner prayed some more time for serving notice to R5 & R6. Time extended with direction to file proof of service of notice on R5 & R6 alongwith an affidavit by the next day of hearing. Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)